

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Orient Spa Limited Date of Commencement of Liquidation: 26-06-2020; List of Stakeholders as on Date: 09-07-2026; Name of IP: Mr. Vikash Gautamchand Jain; Process Number: 1; Last 5 digit of registration number: 10612

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				892360				NA
2	Liquidation costs incurred till date				861909				NA
3	Secured financial creditors		22111558		22111558				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)		18939127		18939127				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total			41050685	0	42804954				